

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:5990

ANSWERED ON:04.05.2005

REVISION IN GADGIL MUKHERJEE FORMULA

Adsul Shri Anandrao Vithoba;Baxla Shri Joachim;Budholiya Shri Rajnarayan;Maheshwari Smt. Kiran

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Central assistance has been reduced during the Tenth Five Year Plan in comparison to the Ninth Five Year Plan;
- (b) if so, the details thereof and the reasons therefor;
- (c) if not, the details of Central assistance provided during the Ninth Five Year Plan alongwith the Central assistance sanctioned and released as demanded by the State Governments during the Tenth Five Year Plan, State-wise;
- (d) whether the Government proposes to revise the Gadgil-Mukherjee formula;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING(SHRI M.V. RAJASEKHARAN)

(a): No, Sir.

(b): Does not arise.

(c): Details of Central Assistance in the scheme of financing for State Plans during the Ninth and Tenth Plans are given in a statement enclosed in the Annexure.

(d): No, Sir.

(e): Does not apply.

(f): In regional meetings with Chief Ministers of States held by the Planning Commission, only Rajasthan raised the issue of amendment of the existing Gadgil formula of allocating Normal Central Assistance (NCA) for State Plans. Hence, it is not proposed to revise the formula.

**Annexure**

Statement referred to in reply to Part (c) of Lok Sabha Unstarred Question No. 5990 regarding Revision in Gadgil-Mukherjee Formula for reply on 4.05.2005 by Shri Anandrao V. Adsul, Shrimati Kiran Maheshwari, Shri Rajnarayan Budholiya and Shri Joachim Baxla

**CENTRAL ASSISTANCE FOR STATE PLANS DURING NINTH AND TENTH PLANS**

(Rs. crore)

STATES	NINTH PLAN (1997-2002)		TENTH PLAN#	
-	ANNUAL PLAN ACTUALS#	ANNUAL PLAN LATEST ESTIMATES#	-	-
A.SPECIAL CATEGORY STATES				
1 ARUNACHAL PRADESH	2814.09	2753.33	2151.13	2122.56
2 ASSAM	7786.86	7390.76	6727.46	6748.84
3 HIMACHAL PRADESH	4432.39	4460.79	4134.99	4334.99
4 JAMMU & KASHMIR	11458.61	11370.17	8640.89	8664.49
5 MANIPUR	2500.91	2474.50	2152.90	1813.33
6 MEGHALAYA	1941.37	1788.48	1556.20	1608.66
7 MIZORAM	1866.83	1830.84	1700.39	1667.03
8 NAGALAND	1989.19	1950.80	1674.75	1661.24
9 SIKKIM	1354.26	1383.32	1119.63	1105.29
10 TRIPURA	2958.47	2874.64	2271.48	2206.87
11 UTTARANCHAL	-	5207.52	5004.27	-
TOTAL A	39102.98	38277.63	37337.33	36937.56

## B. NON SPECIAL CATEGORY STATES

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1	ANDHRA PRADESH	17395.30	15572.71	18928.05	15402.44
2	BIHAR	10593.05	9614.88	8786.10	8179.19
3	CHHATISGARH	-	-	2931.15	2695.01
4	GOA	507.56	486.20	436.38	372.99
5	GUJARAT	11534.82	9833.80	13338.27	9939.13
6	HARYANA	3935.99	2533.92	1749.93	1732.52
7	JHARKHAND	-	-	3594.66	3508.77
8	KARNATAKA	8736.00	7816.42	10701.12	7432.32
9	KERALA	4196.80	3265.14	5831.89	4685.30
10	MADHYA PRADESH	9719.24	8219.10	8391.92	8221.27
11	MAHARASHTRA	9650.31	8417.63	8743.83	6864.93
12	ORISSA	9350.96	7989.83	11033.55	7750.40
13	PUNJAB	4170.74	3128.32	2580.35	1991.75
14	RAJASTHAN	7265.21	6000.46	7573.15	6986.56
15	TAMILNADU	8520.53	7264.64	7326.55	5649.91
16	UTTAR PRADESH	26238.24	19007.69	18364.43	16769.00
17	WEST BENGAL	13949.75	10590.29	10246.77	7976.50
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	TOTAL B	145764.50	119741.03	140558.09	116157.98
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	TOTAL STATES (A+B)	184867.48	158018.66	177895.43	153095.55
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# Includes the first three years of the Plan only, i.e., 2002-03, 2003-04 and 2004-05.

# LEs for the Tenth Plan are based on latest information provided by States for 2002-03 and 2003-04 and Annual Plan for 2004-05.